

ITEM NO.7

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 5215-5216/2025

KAMMO BEGAM

Appellant(s)

VERSUS

RASHEED & ORS.

Respondent(s)

WITH

Crl.A. No. 5218/2025 (II)

Crl.A. No. 5217/2025 (II)

Date : 18-03-2026 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Ms. Sanjana Singh, Adv.

M/S. Gururaj & Nayak, AOR

For Respondent(s) :

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Ms. Sanjana Singh, Adv.

Mr. Sanjeev Malhotra, AOR
Mr. Pradeep Kumar Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 5215-5216/2025

Certificate of service in respect of respondent nos. 1 and 3 has not been received from the concerned High Court.

Today, Mr. Pradeep Kumar Yadav, learned Advocate, who is appearing for Mr. Sanjeev Malhotra, learned Advocate-on-Record, has

entered appearance for respondent nos. 1 and 3 and seeks time to file vakalatnama and counter affidavit. Let the same be filed in the meantime.

Counter affidavit has already been filed on behalf of respondent no.2.

Common scanned original records of the High Court and the Trial Court have been received and the same has already been provided to the learned counsel for the parties.

List again on 17.04.2026.

Crl.A. No. 5218/2025

As per Office report, service on sole respondent is not complete.

However, today, Mr. Pradeep Kumar Yadav, learned Advocate, who is appearing for Mr. Sanjeev Malhotra, learned Advocate-on-Record, has entered appearance for sole respondent and seeks time to file vakalatnama and counter affidavit. Let the same be filed in the meantime.

Common scanned original records of the High Court and the Trial Court have been received and the same has already been provided to the learned counsel for the parties.

List again on 17.04.2026.

Crl.A. No. 5217/2025

Service on sole respondent is complete.

Today, Mr. Pradeep Kumar Yadav, learned Advocate, who is appearing for Mr. Sanjeev Malhotra, learned Advocate-on-Record, has

entered appearance for sole respondent and seeks time to file vakalatnama and counter affidavit. Let the same be filed in the meantime.

Common scanned original records of the High Court and the Trial Court have been received and the same has already been provided to the learned counsel for the parties.

Let the matter be processed for listing before the Hon'ble Court, under the rules.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar

DM